

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 422
TO BE ANSWERED ON 01/12/2021

FUNDS ALLOCATED UNDER MGNREGA FUNDS

422 **DR. V. SIVADASAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds to be made available for the States under MGNREGA scheme;
- (b) the reason for the delay in providing the funds; and
- (c) by when Government intends to provide the funds to the States?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

Funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view, the demand for work. The Ministry seeks additional funds from Ministry of Finance as and when required for meeting the demand for work on the ground.

Under Mahatma Gandhi NREGS, the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The second tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The proposal can be submitted after a State has utilized 75% of the total funds. If the proposal for second tranche is submitted after 1st October, then the Audit Report and Audited Utilization Certificate (UC) of the previous financial year is also required. Quantum of funds to be released as part of second tranche depends upon the performance of the State/UT.

The funds allocations has been increased more than 18% in the current financial year 2021-22 from previous financial year 2020-21 at Budget Estimate stage from Rs. 61,500 crore to Rs. 73,000 crore. Recently, Ministry of Finance allocated additional funds of Rs.10,000 crore for Mahatma Gandhi NREGS as an interim measure. Further, allocation may be made upon assessment of demand during the Revised Estimate (RE) stage. The available funds are sufficient to meet the current wage liability.

State/UT-wise details of funds released for wage, material & administrative component under Mahatma Gandhi NREGS in last three financial years (FY) and current FY 2021-22 (as on 29.11.2021) is given at **Annexure**.

Annexure

Annexure referred in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No.422 due for answer on 01.12.2021

State/UT wise release of funds for wage, material and administrative components under Mahatma Gandhi NREGS in the last three financial years and current financial year 2021-22.

Sl No	State/UT	Fund released (Rs. in crore)			
		2018-19	2019-20	2020-21	2021-22 (as on 29.11.2021)
1	ANDHRA PRADESH	6684.54	7311.48	10365.48	6271.76
2	ARUNACHAL PRADESH	163.25	107.57	348.95	262.82
3	ASSAM	1050.37	1476.24	2514.55	1394.10
4	BIHAR	2891.94	3283.88	6647.01	3943.90
5	CHHATTISGARH	3082.94	2792.41	4144.19	2305.76
6	GOA	0.49	2.17	0.91	0.00
7	GUJARAT	1060.80	775.84	1513.75	1261.44
8	HARYANA	356.25	345.27	776.67	489.48
9	HIMACHAL PRADESH	778.74	615.37	963.69	468.01
10	JAMMU AND KASHMIR	620.36	825.62	1166.63	362.07
11	JHARKHAND	1538.06	1311.15	3489.84	2090.52
12	KARNATAKA	3040.25	5546.20	5605.01	4270.54
13	KERALA	2354.74	3541.12	4300.32	2103.53
14	LADAKH	0.00	0.00	22.49	30.88
15	MADHYA PRADESH	4681.41	4825.63	9225.40	5557.95
16	MAHARASHTRA	2014.64	1723.25	1639.78	1112.56
17	MANIPUR	269.60	610.75	737.57	333.09
18	MEGHALAYA	786.14	1026.64	1286.41	575.90
19	MIZORAM	392.37	526.74	576.81	359.51
20	NAGALAND	138.86	298.54	483.82	323.91
21	ODISHA	2218.21	2488.22	5409.50	4202.74
22	PUNJAB	598.55	776.89	1287.86	921.61
23	RAJASTHAN	5492.31	6891.74	9129.03	6843.17
24	SIKKIM	97.43	83.66	101.46	57.65
25	TAMIL NADU	4951.66	5447.80	8941.26	6660.24
26	TELANGANA	2958.17	2246.78	4163.57	3701.28
27	TRIPURA	442.54	740.05	1199.93	702.64
28	UTTAR PRADESH	5464.65	6240.17	12257.35	5968.38
29	UTTARAKHAND	610.05	470.61	908.89	408.77
30	WEST BENGAL	7358.38	8458.21	10993.56	5842.29
31	ANDAMAN AND NICOBAR	7.62	5.84	4.86	7.63
32	LAKSHADWEEP	0.16	0.24	0.00	0.00
33	PUDUCHERRY	14.75	17.04	27.13	10.63
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4.84	0.00	0.00	0.00
	Total	62125.07	70813.12	110233.65	68844.76
